

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 43 of 2026**


Hon'ble President is pleased to order additional sitting from **20.04.2026** to **24.04.2026** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 20.04.2026 to 24.04.2026	Mr. K. Anpazhakan, Hon'ble Member (Technical)	Single Member Bench matters

Note:

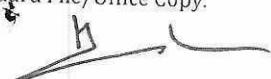
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 42 of 2026**


Hon'ble President is pleased to order additional sitting from **06.04.2026** to **10.04.2026** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.04.2026 to 10.04.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 41 of 2026**

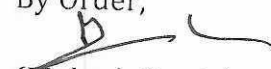
Hon'ble President is pleased to partially modify roster order no. 33 of 2026 from **13.04.2026 to 17.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 13.04.2026 to 17.04.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:


1. Ms. Binu Tamta, Hon'ble Member (Judicial) will hear Single Member Bench cases during the above period.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
(Mukesh Gupta)  
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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 40 of 2026**

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **13.04.2026 to 14.04.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.04.2026 to 14.04.2026	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

  
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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 39 of 2026**

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **15.04.2026 to 17.04.2026 for CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.04.2026 to 17.04.2026	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 38 of 2026**

Hon'ble President is pleased to order the sitting commencing from **06.04.2026** to **05.06.2026** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.04.2026 to 05.06.2026	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. On every Friday, both the Members will sit in Single Member Bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

By Order,

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.04.2026

**ORDER NO. 37 of 2026**

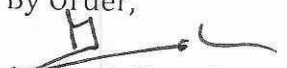
Hon'ble President is pleased to order the sitting commencing from **06.04.2026** to **29.05.2026** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.04.2026	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
to 29.05.2026	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The sitting will, however, be subject to the vacations/holidays as published.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders/court proceedings".

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